## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

STARRED QUESTION NO:207 ANSWERED ON:03.12.2009 REVISION IN SALE PRICE OF APM GAS Hegde Shri Anant Kumar;Sharma Shri Jagdish

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to revise the selling price of Administered Price Mechanism (APM) gas produced by Oil and Natural Gas and Oil India Ltd.(OIL);
- (b) if so, the details thereof; and
- (c) the manner in which the Government plans to utilize the revenue earned by the difference between the selling price and the cost of production?

## **Answer**

MINISTER OF PETROLEUM & NATURAL GAS(SHRI MURLI DEORA)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 207 TO BE ANSWERED ON 3.12.2009 REGARDING REVISION IN SALE PRICE OF APM GAS

- (a) & (b): Yes, Madam. A proposal is under consideration of the Government.
- (c): It is proposed that the difference in consumer price and producer price be transferred to Oil & Natural Gas Corporation Ltd. & Oil India Ltd. for maintaining/increasing the production of gas from nominated fields, as also for development of such fields and research & development activities.